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Title: Introduction of the National Authority for Rehabilitation and Welfare of Persons Living around Railway Tracks Bill, 2016.

HON. DEPUTY SPEAKER: Item No.39, Shri Gajanan Kirtikar.

SHRI GAJANAN KIRTIKAR (MUMBAI NORTH WEST): Sir, I beg to move for leave to introduce a Bill to provide for establishment of an Authority for rehabilitation and welfare of persons living around railway tracks.

HON. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for establishment of an Authority for rehabilitation and welfare of persons living around railway tracks."

*The motion was adopted.*

SHRI GAJANAN KIRTIKAR: Sir, I introduce the Bill.